

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002931/2020	KALU BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGANNATHA PRASAD /113 /2019 () //
2	BLAPL/0002932/2020	MANOJ MAHARANA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	/ /0 () //
3	BLAPL/0002933/2020	SIMAN NAG @ TUNA HARIJAN VS STATE OF ODISHA	SEVATI SOREN VS	KOSAGUMUDA /82 /2019 () //
4	BLAPL/0002934/2020	SANJITA BAGH VS STATE OF ODISHA	T.K.MISHRA VS	NABARANGAPUR TOWN /95 /2020 () //
5	BLAPL/0002935/2020	SAGARA SAMANTRA VS STATE OF ODISHA	GOPAL KRISHNA MOHANTY VS	KABISURYANAGAR (KODALA) /36 /2020 () //
6	BLAPL/0002936/2020	TIKEKRUSHNA ADABAR @ TIKEKRUSHNA ADABAR VS STATE OF ODISHA	<del>ADABAR</del> KANTA DWIBEDI VS	/ /0 () //
7	BLAPL/0002937/2020	PRASHANT MUNSI VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
8	BLAPL/0002938/2020	AJMIRA KHATUN VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
9	BLAPL/0002939/2020	MUJIBIR SEKH VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
10	BLAPL/0002940/2020	GANDU NAIK VS STATE OF ODISHA	S.S.RAY-2 VS	SURADA /191 /2019 () //
11	BLAPL/0002941/2020	MITU @ RUDRANARAYAN SAMAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /17 /2020 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0002942/2020	BANI @ BABITA PARIDA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /17 /2020 () //
13	BLAPL/0002943/2020	BHABANI PRASAD SWAIN VS STATE OF ODISHA	RAMDAS ACHARYA VS	SAHADEV KHUNTA /274 /2019 () //
14	BLAPL/0002944/2020	HIMANSHU SEKHAR MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	RAIRAKHOL /190 /2018 () //
15	BLAPL/0002945/2020	IILU @ DIPTI RANJAN BARIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	TANGI (KHURDA) /43 /2020 () //
16	BLAPL/0002946/2020	JAGANNATH HATI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /83 /2018 () //
17	BLAPL/0002947/2020	BHOLA SEKH VS STATE OF ODISHA	MANORANJAN PADHY VS	NANDAPUR /17 /2020 () //
18	BLAPL/0002948/2020	MITHUN PURTY VS STATE OF ODISHA	LAXMI NARAYAN PATI VS	//0 () //
19	BLAPL/0002949/2020	UMASANKAR MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	JUNAGARH /200 /2018 () //
20	BLAPL/0002950/2020	RAJESH SATNAMI VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /258 /2019 () //
21	BLAPL/0002951/2020	SURENDRA BEHERA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	//0 () //
22	BLAPL/0002952/2020	ABHISEKH SAHOO @ LIPUN VS STATE OF ODISHA	DEBASHIS MITRA VS	MALGODOWN /42 /2020 () //
23	CMAPL/0000194/2020	CHAIRMAN-CUM-MANAGING DIRECTOR, O.S.A.	MITA KUMAR MOHANTY(A)	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
24	CMP/0000341/2020	PRASANTA BEHERA	SUBHA NARAYAN DAS	//
		VS	VS	0
		HARAPRIYA APARTMENT OWNERS WELFARE SOCIETY		//
25	CMP/0000342/2020	LINGARAJA RATH	SANATAN DAS	//
		VS	VS	0
		MAHENDRA KUMAR ROUTRAY		//
26	CONTC/0001329/2020	GOLAKH CHANDRA MOHANTY	adv.	//
		VS	VS	0
		CHHITRA ARUMUGAM		//
27	CONTC/0001330/2020	KARTIK NAIK	ADV.	//
		VS	VS	0
		CHHITRA ARUMUGAM		//
28	CONTC/0001331/2020	NALINI DASH	ADV.	//
		VS	VS	0
		SAMBIT KU.GADNAIK		//
29	CONTC/0001332/2020	SANDIP KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
		MD. RAPHAP		//
30	CONTC/0001333/2020	RADHANATH MOHANTY	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
31	CONTC/0001334/2020	SARAT KUMAR SAHU	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
32	CONTC/0001335/2020	DINESH CH.PATNAIK	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
33	CONTC/0001336/2020	ABHILLASH BHOI	ADV.	//
		VS	VS	0
		SANJEEV CHOPRA		//
34	CONTC/0001337/2020	TRINATH JENA	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
35	CONTC/0001338/2020	CHITHRA ARUMUGAM BHABANI SANKAR RANA VS	ADV. VS	// // 0
36	CONTC/0001339/2020	CHITHRA ARUMUGAM SEIK RASID VS	ADV. VS	// // 0
37	CONTC/0001340/2020	CHITHRA ARUMUGAM KADAMBINI PRADHAN VS	ADV. VS	// // 0
38	CONTC/0001341/2020	CHITHRA ARUMUGAM BRUNDABAN BEHERA VS	ADV VS	// // 0
39	CONTC/0001342/2020	CHITRA ARUMUGAM SNEHARANJAN PANI VS	ADV VS	// // 0
40	CONTC/0001343/2020	CHITRA ARUMUGAM AMIYA KUMAR PARIDA VS	SANJIB KU. RATH VS	// // 0
41	CONTC/0001344/2020	CHITRA ARUMUGAM BISWO RANJAN PRADHAN VS	ADV VS	// // 0
42	CONTC/0001345/2020	CHITRA ARUMUGAM PRAFULLA KUMAR NANDA VS	ADV VS	// // 0
43	CONTC/0001346/2020	CHITRA ARUMUGAM BIPINI CH.MOHANTY VS	ADV VS	// // 0
44	CONTC/0001347/2020	CHITRA ARUMUGAM RAMESH CH.ROUTRAY VS	ADV VS	// // 0
45	CONTC/0001348/2020	CHITRA ARUMUGAM SUBASH CH.PELLA VS	ADV VS	// // 0
		CHITRA ARUMUGAM		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
46	CONTC/0001349/2020	NARASINGH MAJHI VS CHITRA ARUMUGAM	ADV VS	// 0 //
47	CONTC/0001350/2020	SASANKA KU.SAHOO VS CHITHRA ARUMUGAM	adv. VS	// 0 //
48	CONTC/0001351/2020	JHANSIRANI SAHOO VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
49	CONTC/0001352/2020	TRILOCHAN MOHANTA VS CHITRA ARUMUGAM	ADV VS	// 0 //
50	CONTC/0001353/2020	KSHIROD KUMAR SAHU VS CHITRA ARUMUGAM	ADV VS	// 0 //
51	CONTC/0001354/2020	RAMESH CHANDRA NAYAK VS CHITRA ARUMUGAM	ADV VS	// 0 //
52	CONTC/0001355/2020	CHATURBHUJA PRADHAN VS CHITHRA ARUMUGAM	ADV VS	// 0 //
53	CONTC/0001356/2020	PRAMOD KUMAR GIRI VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
54	CONTC/0001357/2020	SATYAVAMA DEO VS CHITHRA ARUMUGAM	ADV VS	// 0 //
55	CONTC/0001358/2020	BIJAY KUMAR SAHU VS CHITHRA ARUMUGAM	ADV. VS	// 0 //
56	CONTC/0001359/2020	SATYAPIRA PANDA VS CHITHRA ARUMUGAM	ADV VS	// 0 //
57	CONTC/0001360/2020	SANJUKTA MOHARANA	RANJIT SAMAL	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		CHITHRA ARUMUGAM		//
58	CONTC/0001361/2020	TRILOCHAN MOHANTA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
59	CONTC/0001362/2020	KAMALAKANTA PANIGRAHI	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
60	CONTC/0001363/2020	MOHANLAL MAHANTA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
61	CONTC/0001364/2020	SUBASH CHANDRA PANDA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
62	CONTC/0001365/2020	BIPIN BIHARI NAYAK	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
63	CONTC/0001366/2020	BANDARU SUJATA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
64	CONTC/0001367/2020	PRABHAKAR KUMAR RAY	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
65	CONTC/0001368/2020	DHABALESWAR MAHANTA	ADV.	//
		VS	VS	0
		DIRECTOR,ELEMENTARY EDUCATION		//
66	CONTC/0001369/2020	JOSHNA MAHANTA	ADV.	//
		VS	VS	0
		DIREWCTOR, ELEMENTARY EDUCATION, ORISSA		//
67	CONTC/0001370/2020	BALARAM PARIDA	ADV.	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
68	CONTC/0001371/2020	PRATAP KISHORE DASH	ADV.	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CRLMA/000088/2020	CHITHRA ARUMUGAM BIBHUTI PR.PANDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// PAPADAHANDI /46 /2020 ()
70	CRLMC/0000981/2020	AJIT KU.SAHOO VS STATE OF ODISHA	T.PANIGRAHI VS	// MAHILA P.S.(BBSR) /72 /2019 ()
71	CRLMP/0000488/2020	UMAKANTA PALAI VS STATE OF ODISHA	NIRMAL KUMAR SEN VS	// / /0 ()
72	CRLMP/0000489/2020	BIBHUTI PRASAD PANDA VS STATE OF ORISSA	ANIRUDHA DAS VS	// / /0 ()
73	CRLMP/0000490/2020	JULEE CHHATRIA VS STATE OF ODISHA	SISIR DAS VS	// / /0 ()
74	CRLMP/0000491/2020	MOHAN MALGUAR VS STATE OF ODISHA	SISIR DAS VS	// / /0 ()
75	CRLMP/0000492/2020	SUNITA KANDHER VS STATE OF ODISHA	SISIR DAS VS	// / /0 ()
76	CRLREV/0000254/2020	NIRANJAN BEHERA VS REPUBLIC OF INDIA	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
77	FAO/0000483/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE CO. LTD. VS RANJAN KU.NAYAK	DIA SIKHAR VS	// / /0 ()
78	FAO/0000484/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE CO. LTD. VS BANAMBARA SWAIN	DIA SIKHAR VS	// / /0 ()
79	FAO/0000485/2020	DIVISIONAL MANAGER (D.O. II), M/S. NEW INDIA ASSURANCE CO. LTD. VS GAGAN BIHARI NAYAK	DIA SIKHAR VS	// / /0 ()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
80	FAO/0000486/2020	MANAGING COMMITTEE OF SOVARAMPUR HIGH SCHOOL VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
81	FAO/0000487/2020	MIHIR RANJAN SARAN VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
82	MACA/0000292/2020	SMRUTIMAYEE JENA @ NAYAK VS MANOJ KU.ROUTRAY	KALPATARU PANIGRAHI VS	// 0 //
83	MACA/0000293/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. VS GEETA MALLI	S.K.SAMAL VS	// 0 //
84	WP(C)/0011516/2020	DEEPAK KUMAR BEHERA VS STATE OF ORISSA	SURESH KUMAR JENA VS	// 0 //
85	WP(C)/0011517/2020	THE MANAGING COMMITTEE OF SWASTIK RESIDENTIAL COMMERCE COLLEGE, BALASORE VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
86	WP(C)/0011518/2020	A.NAGESWAR RAO VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
87	WP(C)/0011519/2020	MANJULATA DAS VS HAREKRUSHNA DAS	DEBASHIS NANDA VS	// 0 //
88	WP(C)/0011520/2020	SARBESWAR DASH VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
89	WP(C)/0011521/2020	BALUNKESWAR SAHOO VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
90	WP(C)/0011522/2020	SWAPNAPRAVA MARTHA VS STATE OF ORISSA	J.K.KHANDAYATRAY VS	// 0 //
91	WP(C)/0011523/2020	AJIT MANDAL	S.K.PADHI	//



**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		THE STATE OF ODISHA		//
92	WP(C)/0011524/2020	SYRAJIT KUMAR DAS	S.K.PADHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
93	WP(C)/0011525/2020	SURESH CHANDRA DAS	S.K.PADHI	//
		VS	VS	0
		THE STATE OF ODISHA		//
94	WP(C)/0011526/2020	JAYAKRUSHNA PARIDA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0011527/2020	PRASANNA KUMAR RATH	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
96	WP(C)/0011528/2020	HIMANSU SATAPATHY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA		//
97	WP(C)/0011529/2020	TAPASWINI SAHOO	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ORISSA		//
98	WP(C)/0011530/2020	JAYNATH KERKETTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
99	WP(C)/0011531/2020	RAMAKANTA MALLICK	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
100	WP(C)/0011532/2020	SAROJINI XAXA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
101	WP(C)/0011533/2020	RAMJATAN SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
102	WP(C)/0011534/2020	RABINDRA KUMAR DEBATA	RANJIT SAMAL	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0011535/2020	STATE OF ORISSA GOBINDA CHANDRA MISHRA VS	RANJIT SAMAL VS	// // 0
104	WP(C)/0011536/2020	STATE OF ORISSA BIJAYA KUMAR RATH VS	RANJIT SAMAL VS	// // 0
105	WP(C)/0011537/2020	STATE OF ORISSA GANGADHAR PANIGRAHY VS	ASHOK PATNAIK VS	// // 0
106	WP(C)/0011538/2020	COMMISSIONER-CUM-SECRETARY TO GOVT.OF ODISHA MANAS RANJAN SAMAL VS	BUDHADEV ROUTRAY VS	// // 0
107	WP(C)/0011539/2020	STATE OF ODISHA MEENAKHI ROUT @ MEENAKHI ROUT VS	RANJIT SAMAL VS	// // 0
108	WP(C)/0011540/2020	STATE OF ORISSA HIMANSU SEKHAR SAHU VS	RANJIT SAMAL VS	// // 0
109	WP(C)/0011541/2020	STATE OF ODISHA ANJALI PUSHPA SANGA VS	RANJIT SAMAL VS	// // 0
110	WP(C)/0011542/2020	STATE OF ORISSA MANORAMA SAMUEL VS	RANJIT SAMAL VS	// // 0
111	WP(C)/0011543/2020	STATE OF ODISHA DASHARATH NAIK VS	RANJIT SAMAL VS	// // 0
112	WP(C)/0011544/2020	STATE OF ODISHA NARAYAN CHANDRA PRADHAN @ NARAYAN PRADHAN VS	RANJIT SAMAL VS	// // 0
113	WP(C)/0011545/2020	STATE OF ORISSA NANDINI SATAPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
114	WP(C)/0011546/2020	BRAJABANDHU MOHANTA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
115	WP(C)/0011547/2020	LUCELA BHENGRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
116	WP(C)/0011548/2020	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
117	WP(C)/0011549/2020	RAJALAXMI DEBATA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
118	WP(C)/0011550/2020	KUNJET GOUD VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
119	WP(C)/0011551/2020	FULMANI EKKA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
120	WP(C)/0011552/2020	ADITYA KUMAR DAS VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
121	WP(C)/0011553/2020	SADANANA ROUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
122	WP(C)/0011554/2020	ANJANA TANAYA PANDA VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// 0 //
123	WP(C)/0011555/2020	TARACHAND THAPA VS STATE OF ORISSA	RANJIT SAMAL VS	// 0 //
124	WP(C)/0011556/2020	ARUN KUMAR JENA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
125	WP(C)/0011557/2020	KRUSHNA CHANDRA MAHARANA	RANJIT SAMAL	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ORISSA		//
126	WP(C)/0011558/2020	HRUSHIKESH SAHOO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0011559/2020	NIGAMANANDA MAHANTA	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
128	WP(C)/0011560/2020	JHASAKETAN PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
129	WP(C)/0011561/2020	MANOJ KUMAR PRADHAN	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0011562/2020	SANJAYA KUMAR DEO	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
131	WP(C)/0011563/2020	ANUJA RANI SARANGI	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0011564/2020	BIR KUMARI MINZ	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
133	WP(C)/0011565/2020	DHRUBA CHARAN SINGH	RANJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0011566/2020	DIBYENDU PATRA	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
		REGIONAL MANAGER PUNJAB NATIONAL BANK		//
135	WP(C)/0011567/2020	RAJAT MOHAPATRA	PRASANTA KUMAR SAHOO	//
		VS	VS	0
		STATE TRANSPORT COMMISSIONER, ODISHA		//
136	WP(C)/0011568/2020	NISHIKANTA DASH	J.K.KHUNTIA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	WP(C)/0011569/2020	STATE OF ODISHA TAPAN KUMAR BARIK VS	J.K.KHUNTIA VS	// // 0
138	WP(C)/0011570/2020	STATE OF ODISHA NANDI GHOSH PRADHAN VS	J.K.KHUNTIA VS	// // 0
139	WP(C)/0011571/2020	STATE OF ODISHA MANORANJAN SAHOO VS	J.K.KHUNTIA VS	// // 0
140	WP(C)/0011572/2020	STATE OF ODISHA SURESH KUMAR PARIDA VS	J.K.KHUNTIA VS	// // 0
141	WP(C)/0011573/2020	STATE OF ODISHA NARAYAN CHANDRA JENA VS	VS	// // 0
142	WP(C)/0011574/2020	STATE OF ODISHA GURUDEV PRADHAN VS	J.K.KHUNTIA VS	// // 0
143	WP(C)/0011575/2020	STATE OF ODISHA GOBARDHAN BHOI VS	J.K.KHUNTIA VS	// // 0
144	WP(C)/0011576/2020	STATE OF ODISHA BIDYUT KALYANI CHOUDHURY VS	J.K.KHUNTIA VS	// // 0
145	WP(C)/0011577/2020	STATE OF ODISHA JUDHISTHIR SAHU VS	J.K.KHUNTIA VS	// // 0
146	WP(C)/0011578/2020	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	J.K.KHUNTIA VS	// // 0
147	WP(C)/0011579/2020	STATE OF ODISHA JULINA PATI VS STATE OF ODISHA	J.K.KHUNTIA VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0011580/2020	MUZAM MOHAMMED VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
149	WP(C)/0011581/2020	SUNIL KUMAR DASH VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
150	WP(C)/0011582/2020	SREERAM SHANKAR KAR VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
151	WP(C)/0011583/2020	DR PRATIVA DASH VS STATE OF ODISHA	J.K.KHUNTIA VS	// 0 //
152	WP(C)/0011584/2020	JAYASHREE DAS VS STATE OF ORISSA	HRUDANANDA MOHAPATRA VS	// 0 //
153	WP(C)/0011585/2020	SHUSANTA KUMAR GIRI VS STATE OF ORISSA	HRUDANANDA MOHAPATRA VS	// 0 //
154	ABLAPL/0004799/2020	JOGINDRA NAIK @ JHANTU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BOUDH /48 /2018 0 //
155	ABLAPL/0004800/2020	KAMAPALA MAHAKUD VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KANTAMAL /75 /2019 0 //
156	ABLAPL/0004801/2020	AKASH CHANDRA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /04 /2020 0 //
157	ABLAPL/0004802/2020	DEBASIS RATH VS STATE OF ODISHA	BIPLAB P.B.BAHALI VS	JANKIA P.S. /87 /2020 0 //
158	ABLAPL/0004803/2020	SAROJ KUMAR RATH @ SAROJ RATH VS STATE OF ODISHA	BIPLAB P.B.BAHALI VS	JANKIA P.S. /87 /2020 0 //
159	ABLAPL/0004804/2020	MANOJ KUMAR PALAI	JYOTIRMAYA SAHOO	BALUGAON P.S. /72 /2020

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
160	ABLAPL/0004805/2020	STATE OF ODISHA PRASANTA SAMAL	SAROJ RANJAN SUBUDHI	// MAHANGA /79 /2020
		VS	VS	()
161	ABLAPL/0004806/2020	STATE OF ODISHA BIBEKANANDA MOHNTY	SAROJ RANJAN SUBUDHI	// BYREE /47 /2020
		VS	VS	()
162	ABLAPL/0004807/2020	STATE OF ODISHA RAGHUNATH OJHA	MAHES DAS	// MAHILA P.S.(BBSR) /21 /2020
		VS	VS	()
163	ABLAPL/0004808/2020	STATE OF ODISHA TUKUNA BARIK	MAHES DAS	// AIRPORT /02 /2020
		VS	VS	()
164	ABLAPL/0004809/2020	STATE OF ODISHA BANITA DAS	PRASANNA KUMAR MISHRA	// NIHALPRASAD /32 /2020
		VS	VS	()
165	ABLAPL/0004810/2020	STATE OF ODISHA RAJESH KUMAR BOHIDAR	D.P.JENA	// PADAMPUR /92 /2020
		VS	VS	()
166	ABLAPL/0004811/2020	STATE OF ODISHA MADAN MALLICK @ HUNDA MALLICK	ROHIT MAHATO	// MARSHAGHAI /109 /2020
		VS	VS	()
167	ABLAPL/0004812/2020	STATE OF ODISHA SURI @ SURENDRA @ SURINDAR HARIJAN	ARIJEET MISHRA	// BOIPARIGUDA /18 /2020
		VS	VS	()
168	ABLAPL/0004813/2020	STATE OF ODISHA BINOD KUMAR MANGARAJ	AMLAN SHAKTI PAUL	// KHURDA P.S. /146 /2020
		VS	VS	()
169	ABLAPL/0004814/2020	STATE OF ODISHA LADU BARIHA	D.P.JENA	// PADAMPUR /92 /2020
		VS	VS	()
170	ABLAPL/0004815/2020	STATE OF ODISHA SK.BABU SULTTAN @ BABLU	AMLAN SHAKTI PAUL	// JATNI P.S. /158 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	ABLAPL/0004816/2020	STATE OF ODISHA NARAYAN SAHA VS	ARIJEET MISHRA VS	// KOREI /92 /2020 ()
172	ABLAPL/0004817/2020	STATE OF ODISHA DIBYARANJAN PAIKRAY @ PAITAL VS	ROHIT MAHATO VS	// MARSHAGHAI /243 /2016 ()
173	ABLAPL/0004818/2020	STATE OF ODISHA MANA GOUDA VS	ARIJEET MISHRA VS	// KUNDRA /36 /2019 ()
174	ABLAPL/0004819/2020	STATE OF ODISHA TRINATH HARIJAN @ BUDU HARIJAN VS	ARIJEET MISHRA VS	// KUNDRA /50 /2017 ()
175	ABLAPL/0004820/2020	STATE OF ODISHA SUKANTA ROUTRAY @ SUKANTA CHANDRA VS	DEBASIS ANAN DAS VS	// CHOUDWAR /104 /2015 ()
176	ABLAPL/0004821/2020	STATE OF ODISHA MANOJ PANDA VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /237 /2020 ()
177	ABLAPL/0004822/2020	STATE OF ODISHA BALARAM PRADHAN VS	B.K.NAYAK VS	// BALANGA /128 /2018 ()
178	ABLAPL/0004823/2020	STATE OF ODISHA SIMANCHAL SWALSINGH VS	RABINDRA NATH PANDA VS	// MOHANA /60 /2020 ()
179	ABLAPL/0004824/2020	STATE OF ODISHA RASMI RANJAN PARIDA VS	DURGA PRASAD DHAL VS	// PATTAMUNDAI /121 /2020 ()
180	ABLAPL/0004825/2020	STATE OF ODISHA BISHNU @ RANJAN KUMAR GURU VS	PANCHANAN PANIGRAHI VS	// BHUBAN /104 /2020 ()
181	ABLAPL/0004826/2020	STATE OF ODISHA SUMAN MOHANANDA VS STATE OF ODISHA	MANAS CHAND VS	// JHARSUGUDA /14 /2020 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	ABLAPL/0004827/2020	RANJIT SENAPATI @ RANJAN SENAPATI VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /53 /2020 () //
183	ABLAPL/0004828/2020	SANJAY SENAPATI VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /53 /2020 () //
184	ABLAPL/0004829/2020	KHETAR @ KHETRABASI MUNDA VS STATE OF ODISHA	LAXMI NARAYAN PATIL VS	/ /0 () //
185	ABLAPL/0004830/2020	BHAGABATI MALIK VS STATE OF ODISHA	ABHIJIT DAS VS	MARSHAGHAI /58 /2020 () //
186	ABLAPL/0004831/2020	SHYAMA NATHA @ RAKESH NATH VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /55 /2020 () //
187	ABLAPL/0004832/2020	TUHINA NATH @ SUMITRA NATH VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /55 /2020 () //
188	ABLAPL/0004833/2020	PRAMILA NATHA @ PRAMILA NATH VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /55 /2020 () //
189	ABLAPL/0004834/2020	KRUSHNA NATHA @ KRUSHNA NATH VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /55 /2020 () //
190	ABLAPL/0004835/2020	JYOTIRANJAN DAS VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	NIALI /54 /2020 () //
191	ABLAPL/0004836/2020	MUKTESWAR DAS @ SANU VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	DEOGARH /95 /2020 () //
192	ABLAPL/0004837/2020	PRADEEP SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /102 /2020 () //
193	ABLAPL/0004838/2020	AJAY @ AJAY SAMANTARAY	SISIR DAS	PHIRINGIA /66 /2019

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	()
194	ABLAPL/0004839/2020	STATE OF ODISHA ABHISEK BISOI	RAMDAS ACHARY	// COLLIERY /89 /2020
		VS	VS	()
195	ABLAPL/0004840/2020	STATE OF ODISHA RANJIT BEHERA	NARAYAN BEURA	// BANKI /67 /2020
		VS	VS	()
196	ABLAPL/0004841/2020	STATE OF ODISHA TIRTHAYA KUMAR JATI	PRAVAKAR BEHERA	// TANGI (KHURDA) /89 /2020
		VS	VS	()
197	ABLAPL/0004842/2020	STATE OF ODISHA BHIMSEN BARIK	PARTHA SARATHI NAYAK	// BAMBARI /13 /2020
		VS	VS	()
198	ABLAPL/0004843/2020	STATE OF ODISHA SANJAY BARIK	PARTHA SARATHI NAYAK	// BAMBARI /27 /2020
		VS	VS	()
199	ABLAPL/0004844/2020	STATE OF ODISHA SK.MOJAFAR @ RAJA	PRASANTA KUMAR SAHOO	// DHENKANAL SADAR /112 /2020
		VS	VS	()
200	ABLAPL/0004845/2020	STATE OF ODISHA SUBRAJIT MALLA	H.N.MOHAPATRA	// KAKATAPUR /73 /2020
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :01/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	78/2020 CMAPL/194/2020	CHAIRMAN-CUM-MANAGING DIRECTOR, O.S.R.T.C.-MP	AMIYA KUMAR MOHANTY(A)
2	314/2020 CRLREV/253/2020	BIBEKANANDA SWAIN-MP	BRAHMANANDA TRIPATHY
3	315/2020 CRLREV/253/2020	BIBEKANANDA SWAIN-MP	BRAHMANANDA TRIPATHY
4	316/2020 CRLREV/254/2020	NIRANJAN BEHERA-MP	SMRUTI RANJAN MOHAPATRA
5	317/2020 CRLREV/245/2020	TALABJIT SINGH BHUMBER-MP	DEVASHIS PANDA
6	340/2020 BLAPL/2821/2020	K.SANTOSH KUMAR-MP	SANTANU KUMAR SARANGI
7	340/2020 FAO/1049/2019	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
8	341/2020 BLAPL/7626/2019	MD.SHAHWAJ ANSARI-MP	RAJIB LOCHAN PATTNAIK
9	341/2020 FAO/1049/2019	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
10	341/2020 WA/217/2020	BABITA MOHANTY-MP	SASWAT DAS
11	352/2020 CMP/341/2020	PRASANTA BEHERA-MP	SUBHA NARAYAN DAS
12	353/2020 CMP/342/2020	LINGARAJA RATH-MP	SANATAN DAS
13	471/2020 MACA/254/2020	NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
14	472/2020 MACA/220/2020	MANAGER(LLEGAL),THE NEW INDIA ASSURANCE CO.LTD.-MP	SANTANU KUMAR SARANGI
15	473/2020 MACA/292/2020	SMRUTIMAYEE JENA @ NAYAK-MP	KALPATARU PANIGRAHI
16	474/2020 MACA/252/2020	MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
17	475/2020 MACA/292/2020	SMRUTIMAYEE JENA @ NAYAK-MP	KALPATARU PANIGRAHI
18	476/2020 MACA/293/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
19	566/2020 CRLMC/981/2020	AJIT KU.SAHOO-MP	T.PANIGRAHI
20	592/2020 CRLA/822/2018	BIJU@BIJAY PRADHAN-MP	PRADEEP KUIMAR PARIDA
21	593/2020 CRLA/11/2020	AMIYA KUMAR MOHANTY-MP	MANOJ BIHARI DAS
22	594/2020 CRLA/23/2014	MILU @ RASHMI RANJAN-MP	MR.MANAS RANJAN PANDA
23	5207/2020 WP(C)/22572/2019	KRUSHNA CHANDRA MALLICK-MP	M/S.L.K.MOHANTY
24	5208/2020 WP(C)/11516/2020	DEEPAK KUMAR BEHERA-MP	SURESH KUMAR JENA
25	5209/2020 WP(C)/11517/2020	THE MANAGING COMMITTEE OF SWASTIK RESIDENTIAL SOCIETY, BALASORE-MP	SANTANU KUMAR SARANGI
26	5210/2020	MANJULATA DAS-MP	DEBASHIS NANDA

27	WP(C)/11519/2020 5211/2020	LOKANATH MOHARANA-MP	M/S.SOUBHAGYA S.DAS
28	WP(C)/6714/2020 5212/2020	PRASANNA KUMAR RATH-MP	L.K.MOHANTY
29	WP(C)/11527/2020 5213/2020	HIMANSU SATAPATHY-MP	PRAFULLA KUMAR RATH
30	WP(C)/11528/2020 5214/2020	TAPASWINI SAHOO-MP	NIRANJAN LENKA
31	WP(C)/11529/2020 5215/2020	GANGADHAR PANIGRAHY-MP	ASHOK PATTNAIK
32	WP(C)/11537/2020 5216/2020	MANAS RANJAN SAMAL-MP	BUDHADEV ROURAY
33	WP(C)/11538/2020 5217/2020	MOHAMMED MUSTAQ ANSARI-MP	sidhartha kumar das
34	WP(C)/11299/2020 5218/2020	BHARAT SAGAR CHHATAR-MP	SUSHANTA KUMAR JOSHI
35	WP(C)/11177/2020 5219/2020	ANJANA TANAYA PANDA-MP	SANTANU KUMAR SARANGI
36	WP(C)/11554/2020 5220/2020	M/S. JASODA ROADLINES-MP	DILLIP KU.DAS
37	WP(C)/11405/2020 5221/2020	M/S. JASODA ROADLINES-MP	DILLIP KU.DAS
38	WP(C)/11405/2020 5222/2020	DIBYENDU PATRA-MP	RAJIB LOCHAN PATTNAIK
39	WP(C)/11566/2020 5223/2020	NARAYAN CHANDRA JENA-MP	
40	WP(C)/11573/2020 5224/2020	JAYASHREE DAS-MP	HRUDANANDA MOHAPATRA
41	WP(C)/11584/2020 5225/2020	SHUSANTA KUMAR GIRI-MP	HRUDANANDA MOHAPATRA
42	WP(C)/11585/2020 420/2020	KARTIK MALLICK@KARTIKESWAR MALLIK-MP	
43	ABLAPL/518/2019 421/2020	LITA@LITU CHHUALSINGH-MP	
44	ABLAPL/3446/2019 422/2020	PAPU @MAHESWAR SAMANTARAY-MP	
45	ABLAPL/11371/2019 423/2020	PRAVATI SWAIN-MP	
46	ABLAPL/3873/2020 567/2020	HARIBANDU NAYAK-MP	
47	CRLMC/654/2020 568/2020	LIPUN@SOUMYA RANJAN PATTANAIAK@SOUMYA RANJAN PATANAYAK@LIPAN-MP	
	CRLMC/797/2020		